

O.A. No. 1022/94

Ord.

The case decided
on 5-7-95.

Misc. Appl. No.
1841/95 has been
filed on 14-7-95
by Counsel for
the applicant.

Registrar has
ordered to list
the same on
26-7-95 for order
before Hon'ble
Const.

for
25-7-95

26.7.95

Hon'ble Mr S. Das Gupta AM
Hon'ble Mr T. H. Verma JM

This Application No. 1841/95
was moved by the Counsel for the
applicant seeking recall of the
order dated 5-7-95 as the
original Application and
to restore the same to its
original number. It is seen
from the order dated 5-7-95
that the dismissal of this O.A.
is not merely in default of
the applicant but also on
merits. In view of this the
restoration application is
not conceivably. The same is
therefore, rejected.

SAJ

WV

WV
AM